- 14(1) of the Juvenile Justice (Care and Protection of Children) Act, 2000 mandates the Juvenile Justice Boards (JJBs) to complete the enquiry in respect of a child in conflict with law within a period of four months. However, this section also allows the JJBs to extend the period beyond four months in special cases with recorded reasons. Children who have not been released on bail are required to stay in Observation Home during the pendency of enquiry.
- (b) The Ministry of Women and Child Development is Implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) from 2009-10, under which financial assistance is provided to the State Governments/ UT Administration, *inter-alia*, for setting up and maintenance of JJBs. The Ministry is providing financial assistance for infrastructure, staff and training of staff to streamline the working of JJBs so that they can dispose off the cases at the earliest.
- (c) The Ministry of Women and Child Development is providing financial assistance to the State Governments/UT Administrations under the Integrated Child Protection Scheme (ICPS) for setting up, upgradation and maintenance of various types of Homes, including Observation Homes and Special Homes for children in conflict with law. The Rules *inter-alia* specify the standards of physical infrastructure, clothing, bedding, nutrition and diet, as well as rehabilitation measures such as education, vocational training, counselling etc. The Scheme also provides for training and capacity building of all child protection personnel, including functionaries in the Homes, so that they are sensitised and equipped to take care of the well being of the children in their care. The State Governments/UT Administrations are required to ensure, through regular inspection and monitoring, that the institutions are run as per the provisions of the Act and the Rules framed there under.

## **Budget provision for East Coast Railway**

1039. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

- (a) the total budget provision for East Coast Railway in 2011-12, 2012-13 and 2013-14, project wise;
- (b) how much funds have been returned at the end of each year on account of non-utilization, projectrwise; and
  - (c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) : (a) and (b)

									(1101 111 010100)	itt:
Sl.	No Name of the Project	2011-12			2012-13			2013-14		itten Answers
		Budget	Expen-	Unutilized	Budget	Expen-	Unutilized	Budget	Expenditure	wers
		Grant	diture	amount	Grant	diture	amount	Grant	upto Nov. 13	to
1	2	3	4	5	6	7	8	9	10	
Ne	w Lines									
1.	Khurda Road-Bolangir (289 km)	60.0	60.27	(-)0.27	40.00	31.89	8.11	60.00	36.38	[13
2.	Lanjigarh Road-Junagarh (56 km)	10.00	19.25	(-)9.25	12.00	15.06	(-) 3.06	5.00	16.14	
3.	Talcher-Bimlagarh (154 km)	66.00	36.52	29.48	30.00	14.63	15.37	5.00	6.44	DEC., 2013]
4.	Talcher-Sambalpur (174 km)	2.0	0.36	1.64	1.00	0.98	0.02	-	-	13]
5.	Koraput-Rayagada (164 km)	0.10	0.31	(-)0.21	0	20.72	(-) 20.72	-	-	
Ga	nuge Conversion									Unst
1.	Naupada-Gunupur (90 km)	12.00	6.53	5.47	2.00	2.39	(-) 0.39	0.50	0.43	urred
Do	ubling									Qие
1.	Jharsuguda-Rengali (25.6 km)	33.50	27.65	5.85	25.00	28.61	(-) 3.61	13.10	14.86	Unstarred Questions
2.	Sambalpur-Rengali (22.7 km)	20.00	6.67	13.33	5.00	4.55	0.45	2.00	1.81	
3.	Vizinagaram-Kottavalasa-3rd line (34.7 km)	62.00	53.65	8.35	40.00	44.59	(-) 4.59	25.00	17.36	239

1	2	3	4	5	6	7	8	9	10
4.	Kottavalasa-Simhachalam North-4th line.	17.00	8.33	8.67	10.00	5.98	4.02	2.00	2.77
5.	Sambalpur-Talcher (174.11 km)	66.00	0	66	40.00	0.23	39.77	50.00	6.11
6.	Delang-Puri (28.70 km)	35.00	1.26	33.74	40.00	19.12	20.88	55.00	22.07
7.	Brundamal-Jhasuguda-Flyover connection for joining down line	10.00	0	10	6.00	0	6.0	1.00	0.00
8.	Rajatgarh-Nergundi (28.00 km)	0.02	0	0.02			-	-	-
9.	Rahama-Paradeep (23 km)	0.10	0	0.10			-	-	-
10.	Nergundi-Cuttack-Raghunathpur (43 km)	0.10	0.04	0.06		0			
11.	Titlagarh-Lanjigarh Road (47 km)	5.00	2.45	2.55		0.42	(-)0.42	-	-
12.	Khurda Road-Delang (15.30 km)	0.25	0.37	(-)0.12	0.50	0.39	0.11	-	-
13.	Simhachalam North-Gopalapatnam- Doubling byepass line (2.07 km)	10.00	0	10	12.00	7.54	4.46	10.00	6.53
14.	Kirandul-Jagadalpur (150 km)	1.00	0.00	1.0	2.50	0	2.50	142.50	18.33
15.	Bhadrak-Nirgundi-3rd line (80 km)				1.00	0	1.0	2.00	0.25
	Total	410.07	223.66	186.41	267.00	197.10	73.51	373.10	149.48

240 Written Answers to

[RAJYA SABHA]

Unstarred Questions

(c) Due to delay in land acquisition, forestry clearance and contractual failures, outlay provided for some of the projects could not be utilized and the same has been re-appropriated for targeted projects.

## Railway projects

- 1040. SHRIMATI RAJANI PATIL: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of the railway projects sanctioned during each of the last four years and current year, zone-wise;
- (b) whether a large number of railway projects are pending due to financial constraints;
- (c) if so, the details thereof along with the funds allocated/spent thereon, zone-wise; and
- (d) the steps taken/being taken by Railways to expedite completion of these projects in a stipulated time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) and (c) Zone-wise details of ongoing new line, gauge conversion and doubling projects sanctioned during the last four year and current year (i.e. 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14) along with the funds allocated/spent thereon is as given below:-

Railway Zone	Projects	Total anticipated Cost	Expenditure incurred upto March, 2013	
	(In Nos.)	(Rs. in crores)		
1	2	3	4	
Central	4	820.74	14.21	
East Coast	6	3253.78	145.18	
East Central	6	1525.06	26	